

Constitution (Ninety-Sixth Amendment) Act, 2011

[23 September 2011]

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Constitution (Ninety-Sixth Amendment) Act, 2011

[23 September 2011]

An Act further to amend the Constitution of India. Be it enacted by Parliament in the Sixty-second Year of the Republic of India as follows:--

1. Short Title :-

This Act may be called the Constitution (Ninety-sixth Amendment) Act, 2011.

2. Amendment Of Eighth Schedule :-

In the Eighth Schedule to the Constitution, in entry 15, for the word "Oriya", the word "Odia" shall be substituted.